

GOVERNMENT OF NCT OF DELHI  
DELHI DISASTER MANAGEMENT AUTHORITY

No. F. DDMA/COVID/2020/47

Date : 14/04/2020

ORDER

Whereas, the Delhi Disaster Management Authority (DDMA), is satisfied that the NCT of Delhi is threatened with the spread of COVID-19 epidemic, which has already been declared as a pandemic by the World Health Organization, and has considered it necessary to take effective measures to prevent its spread in NCT of Delhi and that there is a need for consistency in the application and implementation of various measures of NCT of Delhi while ensuring maintenance of essential services and supplies, including health infrastructure,

And whereas Delhi Disaster Management Authority (DDMA) has notified lockdown in Territory of NCT of Delhi w.e.f. 25<sup>th</sup> March, 2020 till midnight of 14<sup>th</sup> April, 2020 to curb the menace of COVID-19 vide order dated 25.03.2020 along with the guidelines,

And Whereas, Delhi Disaster Management Authority (DDMA) has issued various subsequent orders/instructions to authorities concerned of NCT of Delhi to take all required measures to appropriately deal with the situation;

And whereas, Govt. of India has extended the lockdown period all over India, including the territory of NCT of Delhi, further w.e.f. dated 15.04.2020 to 3<sup>rd</sup> May, 2020 to curb the menace of COVID-19,

Now therefore, in exercise of powers conferred under section 22 of the Disaster Management Act, 2005, the undersigned, in his capacity as Chairperson, State Executive Committee, DDMA, Govt. of NCT of Delhi hereby directs **that in view of extension of lockdown period by Govt. of India; all such orders whose validity was only till midnight of 14<sup>th</sup> April, 2020, shall remain valid till midnight of 3<sup>rd</sup> May, 2020 or until further orders, whichever is earlier.**



(Vijay Dev)

Chief Secretary, Delhi

To,

1. All Additional Chief Secretaries/Principal Secretaries/Secretaries/HODs of Government of NCT.
2. Commissioner of Police, Delhi
3. Chairman, New Delhi Municipal Council.
4. Commissioner (South DMC/East DMC/North DMC).
5. CEO, Delhi Cantonment Board.

Copy for kind information to :-

1. Pr. Secretary to Hon'ble Lt. Governor, Delhi.
2. Addl. Secretary to Hon'ble Chief Minister, GNCTD
3. Secretary to Hon'ble Dy. Chief Minister, GNCTD.
4. Secretary to Hon'ble Minister of Health, GNCTD.
5. All members of State Executive Committee, DDMA, GNCTD.